

**DRUGS AND COSMETICE  
(AMENDMENT) BILL\***

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): I beg to move for leave to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940."

*The motion was adopted.*

SHRI B. SHANKARANAND: I introduce the Bill.

MR. SPEAKER: Whatever has been spoken without my permission will not go on record.

*(Interruptions)\*\**

**INDIAN VETERINARY  
COUNCIL BILL**

CONCURRENCE IN RAJYA SABHA  
RECOMMENDATION TO NOMINATE  
MEMBERS TO JOINT COMMITTEE

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): I beg to move, that this House do concur in the recommendation of Rajya Sabha that the House do Join in the Joint Committee of the Houses on the Bill to regulate veterinary practice and to provide,

for that purpose, for the establishment of a Veterinary Council of India and State Veterinary Councils and the maintenance of Register of the Veterinary Practitioners and for matters connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 2nd March, 1982 and communicated to this House on the 4th March, 1982 and do resolve that the following 30 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

1. Shri Ramprasad Ahirwar
2. Shri Anand Singh
3. Shri S.R.A.S. Appalanaidu
4. Dr. A.U. Azmi
5. Shri J.C. Barve
6. Shri Bhim Singh
7. Shri Manphool Singh Chaudhary
8. Shri Dalbir Singh
9. Shri H. N. Nanje Gowda
10. Shri Hakam Singh
11. Shri Jharkhande Rai
12. Shri R.S. Mane
13. Shri K.B.S. Mani
14. Shri Ram Nagina Misra
15. Shri Maldevji M. Odedra
16. Shri C. Palaniappan
17. Shri Nagina Rai
18. Shri R. N. Rakesh
19. Shri Birendra Singh
20. Dr. Saradish Roy
21. Shri Amar Roypradhan
22. Shri Narayan Sabu
23. Shri Sajjan Kumar
24. Shri P.M. Sayeed
25. Shri Chandra Pal Shailani
26. Shri Tarig Anwar
27. Shri Sobeng Tayeng
28. Shri Pius Turkey
29. Shri D.P. Yadav
30. Shri R.V. Swaminathan

MR. SPEAKER : The question is :

“That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to regulate veterinary practice and to provide, for that purpose, for the establishment of a Veterinary Council of India and State Veterinary Councils and the maintenance of registers of the veterinary practitioners and for matters connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 2nd March, 1982 and communicated to this House on the 4th March, 1982 and do resolve that the following 30 members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—

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25. Shri Chandra Pal Shailani
26. Shri Tariq Anwar
27. Shri Sobeng Tayeng
28. Shri Pius Tirkey
29. Shri D. P. Yadav
30. Shri R. V. Swaminathan.

*The motion was adopted.*

SHRI CHANDRAJIT YADAV (Azamgarh) : Will you please listen? If a point of Order is raised, is it that the Speaker will totally ignore that point of order?

MR. SPEAKER : There is no point of order. You can give.....

SHRI CHANDRAJIT YADAV : It is a violation of the constitutional provision. I am raising it on a point of order. It is the violation of the Constitutional provision.

MR. SPEAKER : It is a question of laying it on the Table of the House. It is nothing concerned with that. Whatever they have to do, they have done. If you are not satisfied, you can give further Motion whatever you like. I will consider that.

श्री रामविलास पासवान (हाजीपुर) : लेकिन कहां लेड किया है ? (व्यवधान)

अध्यक्ष महोदय : रिपोर्ट तो आ गई है न। Whatever they have to do, they have done.

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : रिपोर्ट तो आ गई है मगर एक्शन टेकन रिपोर्ट नहीं है।

MR. SPEAKER : They have done whatever they have to do.

श्री अटल बिहारी वाजपेयी : आप अगर अपनी राय दे दें कि यह एक्शन टेकन रिपोर्ट नहीं है...। एक्शन टेकन और डिस्मिशन टेकन में फर्क है।

अध्यक्ष महोदय : मैं तो देखकर ही कहूंगा, ऐसे नहीं कह सकता।